

ITEM NO.115

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 20/10/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Mr. Mukesh K. Giri, AOR

For Respondent(s) Mr. D.K. Thakur, Adv.
For Mr. Nitin Kumar Thakur, AOR

Mr. P. N. Puri, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list after four weeks.

(R. NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master